

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2030(KB)2019
IA(I.B.C)/340(KB)2024,
IA(I.B.C)/602(KB)2024,
IA(I.B.C)/1690(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRITHVI ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv] For the Petitioner
Ms. Madhuri Pandey, PCS]

Mrs. Manju Bhuteria, Adv.] For the Respondent Nos. 1 to 3 in
Mrs. Uma Bagru, Adv.] IA(I.B.C)/602(KB)2024,
Ms. Arundhati Burman Roy, Adv.] Respondent Nos. 1 & 2 in IA(I.B.C)/1690(KB)2023

Mr. Rabindra Kr. Mitra, Adv.] For Respondent No. 4 in
Mr. Pradeep Kumar, Adv.] IA(I.B.C)/602(KB)2024

Mr. Joy Saha, Sr. Adv.] For Respondent No.5
Mr. Saurodip Banerjee, Bar-at-law]
Ms. Ankita Das, Adv.]

Ms. Minu Chowdhury, CA] For Respondent No. 3 in IA(I.B.C)/1690(KB)2023

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **13.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)